

NOTICE

Date of Publication :26-Mar-2021 Last Date: 19-Apr-2021

Applicants are requested to collect following Certified Copies on or before last date 19-Apr-2021, by paying deficit charges, if any, failing which their copying applications will be filed without any action, in view of directions in the Office Order No.277 of 2019 dated 06/12/2019.

Sr. No.	Application No. (U/O-YEAR NUMBER)	Name of Applicant	Proceeding No. (C.R.No/Dept.)	Deficit Charges, if any (Rs.)
1	U-202101121	Adv. Ramesh Singh Gogawat (Third Party Application)	3111-2014 (3)	
2	U-202101497	Namrata V Pandit	44-2015 (9)	
3	U-202101582	Manek J Kaljyaniwala	155-2019-MHP (17)	
4	U-202101686	P.V. Nichani	14113-2019 (6)	
5	U-202101703	Federal & Company Adv. for Plaintiff	6796-2004 (9)	
6	U-202101771	F F & Associates	255-2016 (6)	
7	U-202101791	H.R.Yadav	726-2021 (4)	
8	U-202101809	Abhishek Jha	4-2021-MISC.PETN. (2)	
9	U-202101813	Yes Bank Limited	450-2020-COMMERCIAL SUIT (31)	
10	U-202101848	Adv. Ashok R. Pande	2006-2019 (20)	
11	U-202101861	Adv. Sadhana Yadav	1936-2016 (4)	
12	U-202101876	A.M.Saraogi	2419-2017 (12)	
13	U-202101883	R.D.Motkari	2-2020-MISC.APPEAL (19)	
14	U-202101884	diamondwala	645-2017 (6)	
15	U-202101885	diamondwala	473-2017 (9)	

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16	U-202101895	Nutan P. Bhurke	350-2019 (9)	
17	U-202101939	API Kunal Rupwate	1313-2016 (Record Dept. )	
18	U-202101940	Ameya Gokhale	1233-2017 (9)	
19	U-202101953	Rajaram P. Lote	6796-2004 (9)	
20	U-202101968	Diamondwala & Co.	1468-2019 (5)	
21	U-202101971	V. Y. Sanglikar	12-2021-MISC.APPLN.-CIV (19)	
22	U-202101972	Legal Chartered Adv.	1929-2017 (12)	
23	U-202101982	M/s. Mulla and Mulla & Craigie Blunt & Caroe	17-2021-MISC.APPEAL (19)	
24	U-202101985	M/s. Rustamji and Ginwala	1411-2016 (5)	
25	U-202102008	Adv Seema K. Chopda	5119-2007 (7)	
26	O-202100212	Adv Mandakini Sinh	8491-1993 (12)	
27	O-202100213	Adv Mandakini Sinh	8491-1993 (12)	
28	O-202100326	Adv. Madhukar Mulay	388-2020-COMMERCIAL SUIT (32)	
29	O-202100328	Adv. Madhukar Mulay	381-2020-COMMERCIAL SUIT (32)	
30	O-202100329	Adv. Madhukar Mulay	393-2020-COMMERCIAL SUIT (32)	

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31	O-202100330	Adv. Madhukar Mulay	391-2020-COMMERCIAL SUIT (32)	
32	O-202100366	Adv. Girish B. Kedia	393-2020-COMMERCIAL SUIT (32)	
33	O-202100368	Adv. Girish B. Kedia	391-2020-COMMERCIAL SUIT (32)	
34	O-202100637	Sameer K. Sawant	15-2017-MHP (17)	
35	O-202100651	Manilal Kher Ambalal & Co.	6011-2005 (3)	
36	O-202100652	Manilal Kher Ambalal & Co.	5708-2005 (3)	
37	O-202100698	A.K.H.Prajapti	8202-1994 (20)	